

proposal to resume the air service between Bombay and Kuwait; and

(b) if so, when; and

(c) if not, the reason therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA) : (a) and (b). Effective 14.8.1991, Air India has resumed its regular operations between Bombay and Kuwait.

(c) Does not arise.

Rail Museum

6474. SHRI PRATAPRAO B. BHONSLE : Will the Minister of RAILWAY be pleased to state :

(a) whether some rail museum have been set up in the country;

(b) if so, the details thereof alongwith their locations and special features;

(c) whether some photographers have been appointed for these museums;

(d) if so, the criteria for such appointments and the purpose thereof;

(e) whether the Government propose up some regional rail museums also; and

(f) if so, the details thereof with objectives behind such a step ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) A National Rail Museum was set up in Chanakyapuri, New Delhi in 1977 to depict the technical and historical development of Railways in India. Exhibits of National importance have been preserved in this Mu-

seum. A Regional Rail Museum functions at Mysore where objects of Regional importance have been preserved and displayed.

(c) Yes, Sir. Only in National Museum, New Delhi.

(d) A photographer has been appointed only at National Rail Museum, Chanakyapuri, New Delhi for preservation of negatives of all display items, preparing transparencies, taking photographs of objects for preparing transparencies, taking photographs of objects for preparing brochures and publicity material and cataloguing various display items of the museum.

(e) and (f). Yes, Sir. At Varanasi and Perambur subject to availability of funds. The objective for setting up of the museums is preserving Railway heritage of Regional importance.

Vigilance Cases Against ITDC Officers

**6475. SHRIMATI GEETA MUKHERJEE :
SHRI CHINMAYANAND SWAMI :**

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to the reply given on September 7, 1990 to Unstarred Question No. 5036 regarding vigilance cases against ITDC officers and State :

(a) whether the investigation has since been completed in each case;

(b) if so, the details of the recommendations made;

(c) the action taken by the Government/ITDC Management against each of the officers as on date; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION
AND TOURISM (SHRIMADHAVRAOSCIN-
DIA) : (a) Yes, Sir.

(b) to (d). The requisite information is
given in the attached statement.

STATEMENT

Statement Showing Details of Recommendations Made by CBI/and Action taken/Present position in regular Cases Registered by CBI against ITDC Employees in Delhi and Bombay as a result of raid conducted at the Places of Work/Residence during Jan. 1988-August 1990 (upto 13.8.1990)

S.No.	Designation of the official	Date of registration of regular case by CBI	CBI's Recommendation brief against ITDC official	Action Taken/ Present position
1	2	3	4	5

DELHI

1. Jr. Assistant
Ashok Hotel
New Delhi

Resigned and left the service

RC dated
11.11.88

2. Area VP (K)

RC dated
11.12.89

Since the officer has retired, the CBI did not pursue the case against him. However, they have asked the Excise Department to look into

S.No.	Designation of the official	Date of registration of regular case by CBI	CBI's Recommendation brief against ITDC official	Action/Taken/ President position
1	2	3	4	5
3.	General Manager Hotel Janpath	RC dated 11.12.89 CBI	RDA for major penalty and suspension after charge sheeting.	certain violation of Excise laws. Since the case involves alleged violation of the Income Tax Act the CBI has been requested to intimate action taken in the matter by the Income Tax Department.
4.	General Manager (Personnel)	RC dated 28.12.89	RDA for major penalty and suspension after charge sheeting.	Issued charge Sheet-cum-suspension order.

S.No.	Designation of the official	Date of registration of regular case by CBI	CBI's Recommendation brief against ITDC official	Action/Taken/ President position
1	2	3	4	5
5.	Sr. Manager (MM&D) Sr. Manager (AVCs) Supdt. Stores Samrat, New Delhi	RC dated 11.4.90	RDA for major penalty and suspension after charge sheeting.	The CBI's recommendations have been conveyed to the disciplinary authority for initiating necessary action. The same in being
6.	VP (Project Engineering)	RC dated 25.6.90	On review, the CBI recommendation the no action be taken against the official.	
BOMBAY				
1.	Two Sales Assistants	RC dated 16.5.90	RDA for major penalty and suspension after charge sheeting.	

S.No.	Designation of the official	Date of registration of regular case by CBI	CBI's Recommendation brief against ITDC official	Action/Taken/ President position
1	2	3	4	5
2.	Five Sales Assistants	RC dated 16.5.90	RDA for major penalty and suspension after charge sheeting.	Charge sheeted enquiry under progress.